

INDEX
TO
LOK SABHA DEBATES
THIRTEENTH SERIES
VOLUME XXVI TO XXVII

TENTH SESSION OF THE THIRTEENTH LOK SABHA

July 15, 2002 to August 12, 2002

Asadha 24, 1924 (Saka) to Sravana 21, 1924 (Saka)



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NEW DELHI

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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I-SUBJECT INDEX; Part II-NAME INDEX. At the end of every entry, the Debate number is given in numerical and Volume Number is given in Roman numerals followed by the date of the Debates in parenthesis and column number or numbers, as the case may be is given immediately after that printed as (Deb. 8, Vol. XIV, 01.03.2001) Col. 307-08.

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| | | |
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| C.A. | - | Calling attention to matter of Urgent Public Importance |
| Consid & Pass | - | Consideration & Adoption Stage of a Bill |
| DUR 193 | - | Discussion under Rule 193 |
| Int. | - | Introduction Stage of Bill |
| MUR 377 | - | Matter under Rule 377 |
| PLT | - | Papers Laid on the Table |
| Res. | - | Resolution |
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